

C.P No.252/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

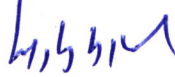
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Fine Handling & Automation Pvt. Ltd.
V/s.
Eepos Fine Rail Systems India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	MAHESH ATHAYALE	PCS For Respondents	
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②	ASHUTOSH MUGLIKAR	PCS FOR PETITIONERS	
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ORDER

C.P. No. 252/241/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **12.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
10.10.2017

aah

Sd/-

M.K. Shrawat
Member (Judicial)